



Rajasthan High Court Legal Services Committee, Jaipur

NATIONAL LOK ADALAT

(Date: 08-08-2015)

Time : 10.30 A.M to 5.00 P.M.)

(Place: Raj. High Court Old Building Campus, Jaipur)

SUPPLEMENTARY CAUSE LIST

Bench No. 01

S. No.	Type of case	Title of the case	Name of Advocate for applicant	Name of Advocate for Respondents	Bank & ors.
1.	CW 4673/02	Hanuman Prasad/SBBJ	Dr. Mahesh Sharma	N.C.Goyal	SBBJ
2.	CW 8403/04	Saheed & Ors. /PNB	H.P. Singh	S.N. Kumawat	PNB
3.	CW 5930/05	Subhe Singh/SBI	S.K. Gupta	H.P. Singh	SBI
4.	CW 3391/05	Banwari Lal/ Shekawati Gramin Bank	Amit Singh	Rajendra Sharma	Gramin Bank
5.	CW 6702/05	Moti / PNB	Anoop Dhand	Archna Mantri	PNB
6.	CW 4732/06	Manmohan Singh / LIC Housing	Rajesh Kapoor	-	Recovery
7.	CW 6738/06	Commissioner Comm. Taxex / Recovery Officer	R.B. Mathur	G.K. Garg	Recovery
8.	CW 1834/06	Ritesh Patni / Union bank	Ram Kumar Sharma	Manish Mathur	Union Bank
9.	CW 8719/07	Smt. Prabha Saini/ICICI Bank	Bharti Saini	Annat bhandari	ICICI Bank
10.	CW 8569/07	Gyan Singh/BOB	Karanpal Singh	-	
11.	CW 2732/07	Devicharan/PNB	Anupam Parashar	O.P. Garg	PNB
12.	CW 9866/07	Mangla Ram / Sikar Sah. Bank	Udai Bhan Singh	D.S. Dhariwal	Sah. Bank
13.	CW 1704/08	Uco Bank/Distt. Meg. Tonk	Ram Kumar Sharma	Dharmendra Pareek	UCO Bank
14.	CW 6418/09	K.M. Sharma / Manager Rajputana Mahila Co-operative bank	S.P.S. Chouhan	Indersh Sharma	Mahila Bank
15.	CW 15066/10	Tej Karan Mahendra kumar Rathor / Uco bank	S.K. Gupta	C.P. Sharma	UCO Bank
16.	CW 10471/10	Santosh Kumar Sharma/ asete Reconstruction Co.	Sharad Joshi	Kapil Totla	Recovery
17.	CW 1880/10	RIICO/IDBI Bank	Abhay Jain	G.K. Garg	IDBI Bank
18.	CW 8035/10	M/s Satyam Tractors/Centrail Co-Oprative Bank of India	Virendra Loda	-	COBI
19.	CW 10319/11	M/S C.R. Oil Mills/Punjab & Sindh Bank	Deen Dyan Khandelwal		Punjab & Sindh Bank
20.	CW 18499/13	Phool Singh & Ors. / State of Raj.	Lakhan Singh Tomar		Recovery


Secretary,

**Rajasthan High Court Legal Services Committee,
Jaipur**



Rajasthan High Court Legal Services Committee, Jaipur

NATIONAL LOK ADALAT

(Date: 08-08-2015)

Time : 10.30 A.M to 5.00 P.M.)

(Place: Raj. High Court Old Building Campus, Jaipur)

SUPPLEMENTARY CAUSE LIST

Bench No. 02

S. No.	Type of case	Title of the case	Name of Advocate for applicant	Name of Advocate for Respondents	Bank & ors.
1.	CW 1408/04	Sobhag Singh / State	V.S. Chouhan	Shital Mirdha	Others
2.	CW 496/06	Choupra Granite / RFC	U.S. Vyas	Virendra Loda	RFC
3.	CW 7836/07	Bhuwana & Ors. / Sub Divisional Officers	Bharat Yadav	Neeraj Sharma	RODA
4.	CW 4719/07	Yakoob / Dy. Collector Alwar	Manish Gupta	Gr. A.S. Khangaru	RODA
5.	CW 380/07	Anup Chand / Director Deptt. of Insfection	Anoop Dhand	Parikshit Singh	Others
6.	CW 3336/07	Keshav Dev / Sub Divisional Offier	Dinesh Kumar Garg	O.P. Garg	RODA
7.	CW 2355/07	Panchi & Ors./Dy. Collector, Bundi	Ashwani Choubisa	G.A.	RODA
8.	CW 9867/07	Ram Babu Sharma / Sub Divisional Officer	Ravi Shankar Sharma	S.N. Kumawat	RODA
9.	CW 9492/07	Kishan lal / / Sub Divisional Officer, Rajgarh	Manohar pal Meena	J.K. Singhi	RODA
10.	CW 10053/07	Bajarang lal /Disst. Collector, Sawai mahhopur	S.K. Gupta	A.K. Sharma	RODA
11.	CW 8462/07	Bheru lal / Hanuman	Tarun jain	G.S. Sharma	Others
12.	CW 3424/08	Naveen Stone Crusher / RFC & Ors.	Jitendra Mitruchka	A.S. Khangarot	RFC
13.	CW 7437/08	Modan lal gupta/RFC	Rajveer Sharma	N.S. Yadav	RFC
14.	CW 6853/08	Fateh Chand Bagla/Sub Divisional Officer	Arvind Bhardwaj	J.K. Singhi	RODA
15.	CW 8823/09	Devi Lal Suwalaka/ State of Raj.	Rajeev Surana	Aalok Garg	RODA
16.	CW 4304/10	Rajkumar/Managing Director & Ors.	Sumer Singh	-	RODA
17.	CW 2473/10	Manmohan Sharma / Debts Recovery	Bhanu prakash Verma	Satish bijarnia	RODA

Secretary,

**Rajasthan High Court Legal Services Committee,
Jaipur**